

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

No. T.A. 5 of 1997 (CO 77(w) of 1984).

Present : Hon'ble Dr. B. C. Sarma, Member (A)
Hon'ble Mr. D. Purkayastha, Member (J)

BALWANT SINGH

VS.

UNION OF INDIA & ORS.

For applicant : NOne.

For respondents : None.

Date of order : 3.9.97.

When the matter was called for the second time at about 2-58 PM, none appears for the applicant. The applicant himself was also not present. WE find after the transfer of this case to this Tribunal, a notice was issued on 30.7.97 by registered post. We also find that on earlier two consecutive occasions none appears for the applicant. It is a very old matter of 1984. We are, therfore, satisfied that the applicant is no longer interested in pursuing the matter. The application is, therefore, dismissed for default. None appears for the respondents as well.

MEMBER (J)



MEMBER (A)